- (A) A copy each (in English and Hindi) of the following papers under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—
 - (a) Twenty-sixth Annual Report and Accounts of the National SafaiKaramcharis Finance and Development Corporation (NSKFDC), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 86/18/24]

- (B) A copy each (in English and Hindi) of the following papers:
 - (a) Annual Report and Accounts of Dr. Ambedkar Foundation, New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.
 - (b) Explanatory Note by Government on the working of the above Foundation for the year 2022-23.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at(a) above.

[Placed in Library. See No. L.T. 85/18/24]

Report and Accounts (2022-23) of Rashtriya Raksha University, Gandhinagar, Gujarat and related papers

गृह मंत्रालय में राज्य मंत्री (श्री नित्यानन्द राय)ः महोदय, मैं राष्ट्रीय रक्षा विश्वविद्यालय अधिनियम, 2020 की धारा 34 की उप धारा (3) और धारा 32 की उप धारा (4) के अधीन निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

- (a) Annual Report of the Rashtriya Raksha University, Gandhinagar, Gujarat, for the year 2022-23.
- (b) Annual Accounts of the Rashtriya Raksha University, Gandhinagar, Gujarat, for the year 2022-23 and the Audit Report thereon.

[Placed in Library. See No. L.T. 89/18/24]

- I. Notifications of the Ministry of Labour and Employment
- II. Report and Accounts (2022-23) of MSME- Technology Centre Kanpur, Uttar Pradesh and related papers

सूक्ष्म, लघु और मध्यम उद्यम मंत्रालय में राज्य मंत्री; तथा श्रम और रोजगार मंत्रालय में राज्य मंत्री (सृश्री शोभा कारान्दलाजे): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखती हूँ:-

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Labour and Employment, under sub-section (2) of Section 7 of the Employees' Provident Funds and Miscellaneous Provisions Act, 1952: -
 - (1) G.S.R. 325(E)., dated the 14th June, 2024, publishing the Employees' Pension (Amendment) Scheme, 2024.

[Placed in Library. See No. L.T. 92/18/24]

(2) G.S.R. 326(E)., dated the 14th June, 2024, publishing the Employees' Pension (Second Amendment) Scheme, 2024.

[Placed in Library. See No. L.T. 93/18/24]

(3) G.S.R. 327(E)., dated the 14th June, 2024, publishing the Employees' Pension (Third Amendment) Scheme, 2024.

[Placed in Library. See No. L.T. 94/18/24]

(4) G.S.R. 329(E)., dated the 14th June, 2024, publishing the Employees' Provident Funds (Amendment) Scheme, 2024.

[Placed in Library. See No. L.T. 95/18/24]

(5) G.S.R. 330(E)., dated the 14th June, 2024, publishing the Employees' Deposit Linked Insurance (Amendment) Scheme, 2024.

[Placed in Library. See No. L.T. 96/18/24]

- II. A copy each (in English and Hindi) of the following papers: -
 - (a) Annual Report and Accounts of the MSME-Technology Centre Kanpur, Uttar Pradesh, for the year 2022-23, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 148/18/24]

Notifications of the Ministry of Environment, Forest and Climate Change

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND